

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

**UNSTARRED QUESTION NO. 2163
TO BE ANSWERED ON FRIDAY, THE 1ST AUGUST, 2025**

VACANCY IN LOWER JUDICIARY

2163. SHRI MANISH TEWARI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of sanctioned posts for judicial officers in District and Sub-ordinate Courts across the country, State/UT-wise;**
- (b) the total number of vacancies of judges in District and Sub-ordinate Courts, State/UT-wise;**
- (c) the total number of sanctioned posts for grade three and grade four employees separately in District & Sub-ordinate Courts and High courts, respectively, State/UT-wise;**
- (d) the total number of vacancies of said employees separately in District & Sub-ordinate Courts and High courts, State/UT-wise; and**
- (e) the total number of pending cases in District Courts during the last five years, State/UT-wise and year-wise?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN
THE MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): The details of sanctioned strength, working strength and vacancy position of judicial officers in District and Subordinate Courts, as on 28.07.2025 are at *Annexure-I*.

As regards details of sanctioned strength and vacancies against the posts of grade three and grade four employees in District and Sub-ordinate Courts and High courts, this data is not maintained centrally.

(e): The detail of cases pending in District Courts across the country during the last five years, State/UT-wise and year-wise are at ***Annexure-II***.

ANNEXURE-I**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 2163 FOR ANSWER ON 01.08.2025 REGARDING 'VACANCY IN LOWER JUDICIARY.****Posts of Judicial Officer in District and Subordinate Courts as on 28.07.2025**

Sl. NO.	State/UTs	Sanctioned Strength	Working Strength	Total Vacancy
1.	Andhra Pradesh	639	574	65
2.	Arunachal Pradesh	44	39	5
3.	Assam	485	461	24
4.	Bihar	2022	1679	343
5.	Chandigarh	30	30	0
6.	Chhattisgarh	663	465	198
7.	D & N Haveli and Daman & Diu	7	6	1
8.	Delhi	897	788	109
9.	Goa	50	40	10
10.	Gujarat	1720	1185	535
11.	Haryana	781	661	120
12.	Himachal Pradesh	179	160	19
13.	Jammu and Kashmir	322	272	50
14.	Jharkhand	707	501	206
15.	Karnataka	1394	1167	227
16.	Kerala	614	579	35
17.	Ladakh	17	10	7
18.	Lakshadweep	4	4	0
19.	Madhya Pradesh	2028	1669	359
20.	Maharashtra	2190	1940	250
21.	Manipur	62	49	13
22.	Meghalaya	99	57	42
23.	Mizoram	74	45	29
24.	Nagaland	34	24	10
25.	Odisha	1043	835	208
26.	Puducherry	38	26	12
27.	Punjab	811	716	95
28.	Rajasthan	1683	1506	177
29.	Sikkim	35	23	12
30.	Tamil Nadu	1375	1240	135
31.	Telangana	560	445	115
32.	Tripura	133	106	27
33.	Uttar Pradesh	3700	2675	1025
34.	Uttarakhand	298	270	28
35.	West Bengal	1105	875	230
36.	Andaman and Nicobar			
TOTAL		25,843	21,122	4,721

Source: MIS portal of Department of Justice (DoJ)

**STATEMENT REFERRED TO IN REPLY TO PART (e) OF LOK SABHA
UNSTARRED QUESTION NO. 2163 FOR ANSWER ON 01.08.2025 REGARDING
'VACANCY IN LOWER JUDICIARY.'**

Pending Cases in District and Subordinate Courts

Sl. No	States	Pendency of Cases as on 31.12.2020	Pendency of Cases as on 31.12.2021	Pendency of Cases as on 31.12.2022	Pendency of Cases as on 31.12.2023	Pendency of Cases as on 31.12.2024	*Pendency of Cases as on 28.07.2025
1	Andhra Pradesh	649157	785379	841998	876689	893993	899526
2	Telangana	691646	790360	841405	873848	907392	954794
3	Andaman & Nicobar	9839	9321	9234	9950	10407	8299
4	Arunachal Pradesh	12651	14318	15923	16556	15335	10263
5	Assam	360753	415024	485455	445759	491720	546047
6	Bihar	3016743	3276696	3464725	3609527	3716100	3658281
7	Chandigarh	70633	72384	89254	104116	120210	103495
8	Chhattisgarh	331849	381984	414839	414463	417325	433967
9	Delhi	1018642	1231373	1440549	1359103	1527969	1558494
10	Dadra & Nagar Haveli and Daman & Diu	6281	6523	6733	7305	7740	8298
11	Goa	58967	59414	56319	57195	59190	59962
12	Gujarat	1917992	1952262	1725939	1547276	1528794	1648509
13	Haryana	1101330	1313881	1496883	1533521	1489585	1506784
14	Himachal Pradesh	420891	464892	483642	578246	631442	673692
15	Jammu & Kashmir	198771	216245	272543	247244	266146	335513
16	Ladakh						1417
17	Jharkhand	427130	490905	504697	524241	521274	554553
18	Karnataka	1709220	1780802	1864827	1925330	2060206	2210048
19	Kerala	2089289	2089147	1991193	1851414	1750373	1745154
20	Madhya Pradesh	1727293	1920613	2008566	2023950	2052363	2037995
21	Maharashtra	4504573	4800895	4953521	5131895	5510544	5803555
22	Manipur	6957	8183	7590	8125	7615	13785
23	Meghalaya	15830	16010	15014	14136	13227	15632
24	Mizoram	6338	6304	5620	6113	6480	6645
25	Nagaland	4206	4569	4443	3923	3881	3583
26	Orissa	1592250	1789677	1826100	1873312	1920825	1693114
27	Puducherry	33470	32998	31868	32086	33352	35406
28	Punjab	843791	945609	923581	875009	863867	891601
29	Rajasthan	1947688	2162774	2272463	2422125	2455623	2324222
30	Sikkim	1455	1616	1696	1523	1659	1797
31	Tamil Nadu	1263758	1331944	1387919	1375098	1386582	1573944
32	Tripura	44654	43096	40661	43526	43098	55999
33	U.T of Lakshadweep	453	470	540	512	535	521
34	Uttar Pradesh	8781104	9966606	10986875	11147755	11486655	11394105
35	Uttarakhand	249350	287204	308694	331002	328911	324441
36	West Bengal	2170788	2384020	2512418	2698188	2923585	3576183
Total		37285742	41053498	43293727	43970061	45454003	66669624

*National Judicial Data Grid (NJDG)